

**National Bharat Laghu Udyam Suraksha  
Add-ons**

**1. Innovative Add-on 1**

Name	Obsolete Parts
UIN	IRDAN058RP0007V01202021/A0008V01202122
Clause	In the event of spares currently insured hereunder and represented within the total sum insured under the policy becoming obsolete following an indemnifiable loss to the Plant and Machinery, the same should form part of the claim subject to limit as stated below
Insured	Owners, tenant, lessee, purchaser of shops, commercial buildings, manufacturing or Industrial units, godowns, Utilities, Stocks etc.
Coverage	Covers the cost incurred by insured up to the limit stated below in the event of spares currently insured hereunder and represented within the total sum insured under the policy becoming obsolete following an indemnifiable loss to the Plant and Machinery
Limit	Up to 5 Lakhs per claim
Term	Matching with the base National Bharat Laghu Udyam Suraksha Policy term
Reinstatement Clause	In the event of a claim, reinstatement premium on pro-rata basis will be payable.
Basis	Indemnity
Perils Covered	All perils that are covered under the National Bharat Laghu Udyam Suraksha Policy
Exclusions	All losses that are inadmissible under the National Bharat Laghu Udyam Suraksha Policy
Rate	Occupancy code wise Net office Premium rate (after considering all discounts/loadings) calculated for the main policy i.e. National Bharat Laghu Udyam Suraksha Policy (for FLEXI + RSMD, STFI, EQ and Terrorism), on the limit chosen

## 2. Innovative Add-on 2

Name	Additional Customs Duty
UIN	IRDAN058RP0007V01202021/A0009V01202122
Clause	It is hereby declared and agreed that the insured shall be indemnified during the currency of this policy, toward the additional Custom Duty amount up to the limit as stated below which may be incurred by the insured over and above the custom Duty amount taken into account in arriving at the Sum Insured of the affected item under the policy
Insured	Owners, tenant, lessee, purchaser of shops, commercial buildings, manufacturing or Industrial units, godowns, Utilities, Stocks etc.
Coverage	Covers the cost incurred by insured up to the limit stated below towards the additional Custom Duty amount which may be incurred by the insured over and above the custom Duty amount taken into account in arriving at the Sum Insured of the affected item under the policy
Limit	Up to 5 Lakhs per claim
Term	Matching with the base National Bharat Laghu Udyam Suraksha Policy term
Reinstatement Clause	In the event of a claim, reinstatement premium on pro-rata basis will be payable.
Basis	Indemnity
Perils Covered	All perils that are covered under the National Bharat Laghu Udyam Suraksha Policy
Exclusions	All losses that are inadmissible under the National Bharat Laghu Udyam Suraksha Policy
Rate	Occupancy code wise Net office Premium rate (after considering all discounts/loadings) calculated for the main policy i.e. National Bharat Laghu Udyam Suraksha Policy (for FLEXI + RSMD, STFI, EQ and Terrorism), on the limit chosen

### 3. Innovative Add-on 3

Name	Dewatering Expenses
UIN	IRDAN058RP0007V01202021/A0007V01202122
Clause	It is agreed and understood that, expenses necessarily and reasonably incurred by or on behalf of the Insured for dewatering of ingressed water only caused due to insured peril, to prevent or minimise aggravation of the loss or damage shall be Indemnified.
Insured	Owners, tenant, lessee, purchaser of shops, commercial buildings, manufacturing or Industrial units, godowns, Utilities, Stocks etc.
Coverage	Expenses necessarily and reasonably incurred for dewatering of ingressed water only caused due to insured peril, to prevent or minimize aggravation of the loss or damage shall be Indemnified.
Limit	Up to 5 Lakhs per claim
Term	Matching with the base National Bharat Laghu Udyam Suraksha Policy term
Reinstatement Clause	In the event of a claim, reinstatement premium on pro-rata basis will be payable.
Basis	Indemnity
Perils Covered	All perils that are covered under the National Bharat Laghu Udyam Suraksha Policy
Exclusions	All losses that are inadmissible under the National Bharat Laghu Udyam Suraksha Policy
Rate	Occupancy code wise Net office Premium rate (after considering all discounts/loadings) calculated for the main policy i.e. National Bharat Laghu Udyam Suraksha Policy (for FLEXI + RSMD, STFI, EQ and Terrorism), on the limit chosen